

Annexure-7

Name of the corporate debtor

Sanco Industries Limited

Date of commencement of CIRP:

29.07.2022 / Order Received on 05.08.2022

List of creditors as on

10.05.2024

List of operational creditors (Government dues)

S No.	Details of Claimant			Details of claim		Details of claim						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Delhi-GST-VAT	Govt	VAT	18.08.2022	2,36,75,761	2,36,75,761	Tax Demand	Nil	Nil	No	Nil	Nil	Nil	-	-	Nil
2	HP-GST-VAT	Govt	VAT	18.08.2022	5,45,289	5,45,289	Tax Demand	Nil	Nil	No	Nil	Nil	Nil	-	-	Nil
3	ESIC	Govt	ESIC	18.08.2022	10,14,865	10,14,865	Welfare Fund	Nil	Nil	No	Nil	Nil	Nil	-	-	Nil
4	HP-GST	Govt	GST	23.08.2022	5,27,71,023	5,27,71,023	GST Demand	Nil	Nil	No	Nil	Nil	Nil	-	-	Nil
5	Asst. Com. State Taxes and Excise, Paonta sahib	Govt	VAT	31.10.2022	30020532	29374381	VAT Demand	Nil	Nil	No	Nil	Nil	Nil	646151	0	
6	EPF	Govt	EPF	17.03.2023	43,47,259	43,47,259	Welfare Fund	Nil	Nil	No	Nil	Nil	Nil	0		Admitted pursuant to order of Hon'ble NCLT dated 27.02.2024.
7	The Assistant Commissioner of CGST, Shahdra Division, Delhi East Commissionerate	Govt	GST	12.04.2023	1,10,76,733+ Interest as applicable	1,10,76,733.00	GST Demand	Nil	Nil	No	Nil	Nil	Nil	0		Admitted pursuant to order of Hon'ble NCLT dated 24.04.2024.
8	The Assistant Commissioner of CGST, Shahdra Division, Delhi East Commissionerate	Govt	GST	12.09.2023	1,15,58,456 + Interest as applicable	1,15,58,456.00	GST Demand	Nil	Nil	No	Nil	Nil	Nil	0		Admitted pursuant to order of Hon'ble NCLT dated 24.04.2024.

	Total				13,50,09,918	13,43,63,767								6,46,151	-	

Place Delhi
Date 10.05.2024